

**आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE**

**BEFORE SHRI R.K. PANDA, VICE PRESIDENT  
AND  
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

**आयकर अपील सं. / ITA No.996/PUN/2024  
निर्धारण वर्ष / Assessment Year : 2018-19**

Sanghvi Beauty & Technologies Private Limited, Sanghvi House, 105/2, Congress House Road, S.O., Pune - 411005  PAN : AAWCS1087Q	<b>Vs.</b>	Principal Commissioner of Income Tax (Central), Pune
<b>अपीलार्थी / Appellant</b>		<b>प्रत्यर्थी / Respondent</b>

Assessee by :	N O N E
Department by :	Shri Ajay Kumar Keshari
Date of hearing :	21-10-2024
Date of Pronouncement :	21-10-2024

**आदेश / ORDER**

**PER ASTHA CHANDRA, JM :**

The appeal filed by the assessee is directed against the order dated 13.03.2024 of the Ld. Principal Commissioner of Income Tax (Central), Pune pertaining to Assessment Year 2018-19.

2. The assessee has filed an application dated 18.10.2024 to withdraw the appeal. The relevant extract of the application reads as under :

*"We Sanghvi Beauty & Technologies Private Limited ('the appellant') refer to the appeal filed before Your Honour [ITA No. 996/PUN/2024] and scheduled hearing on 21 October 2024.*

*The appellant would like to withdraw the said appeal. The appellant humbly requests the Hon'ble Bench to consider the said request and oblige."*

3. The Ld. DR submitted that the Department has no objection in case the assessee wishes to withdraw the appeal.

4. In view of the above request of the assessee, the appeal is hereby dismissed as withdrawn.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

**Order pronounced in the open court on 21<sup>st</sup> October, 2024.**

Sd/-  
(R.K. Panda)  
**VICE PRESIDENT**

Sd/-  
(Astha Chandra)  
**JUDICIAL MEMBER**

पुणे / Pune; दिनांक / Dated : 21<sup>st</sup> October, 2024.  
रवि

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT concerned.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,  
पुणे / DR, ITAT, "B" Bench, Pune.
5. गार्ड फ़ाइल / Guard File.

//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

वरिष्ठ निजी सचिव / Sr. Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune